

REGISTERED No. P.-390.



The Orissa Gazette

EXTRAORDINARY

PUBLISHED BY AUTHORITY.

CUTTACK, SATURDAY, MARCH 14, 1942.

HOME DEPARTMENT.

NOTIFICATION.

The 14th March 1942.

No. 853-A.—With reference to notification No. 621-A., dated the 25th February 1942, published at page 80, Part III of the *Orissa Gazette* of the 27th February 1942, appointing 17th March 1942 for the taking of poll for election of a member to the Orissa Legislative Assembly from the Balliguda-Khondmals General Constituency, and in pursuance of the provisions of rule 77 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the Governor is pleased to appoint for the counting of votes the date, hour and place specified in the first, second and third columns of the table hereto annexed:—

Date.	Hour.	Place.
(1)	(2)	(3)
19th March 1942	1 P.M.	Office of the Returning Officer at Phulbani.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.